

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4599
ANSWERED ON:23.04.2010
MONITORING OF COMPANIES
Jeyadural Shri S. R.;Vijayan Shri A.K.S.

Will the Minister of FINANCE be pleased to state:

- (a) the number of companies who raised funds through Initial Public Offerings (IPOs) during each of the last three years and up to the current year alongwith the total funds raised, year-wise;
- (b) whether the Central Government has asked the market regulator, Securities and Exchange Board of India (SEBI) to monitor the end use of money collected by companies through IPOs;
- (c) if so, the details thereof alongwith reasons therefor and steps taken in regard thereto; and
- (d) the other steps or proposed to be taken to ensure more coordination between SEBI and Ministry of Corporate Affairs?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a): Year-wise details of number of companies who raised funds through Initial Public Offerings during last three financial years alongwith the total funds raised is stated in the Table below:

Financial Year	Number of companies	Amount raised(in Rs.crores)
2007-2008	85	42595
2008-2009	21	2082
2009-2010	39	24696
Total	145	69373

(b): No, Sir.

(c): Does not arise in view of reply to (b) above.

(d): SEBI interacts with MCA at various levels. The Coordination and Monitoring Committee(CMC) (a joint mechanism of Ministry of Corporate Affairs (MCA) and SEBI jointly chaired by Secretary MCA and Chairman SEBI) has been set up for the purpose of dealing with issues relating to vanishing companies. Further Secretary MCA is on the Board of SEBI. SEBI is also a member of the joint working groups of the MCA on issues such as road map for convergence of IFRS, Expert committee to study the institutional mechanism to monitor utilization of issue proceeds etc. Apart from the above, SEBI also interacts with MCA through periodic communications in areas of mutual interest.